- (c) The roadmap of the Government to counter environmental pollution in major cities include control and mitigation measures related to (i) vehicular emissions; (ii) road dust/re-suspension of dust and other fugitive emissions; (iii) bio-mass burning; (iv) industrial air pollution; (v) construction and demolition activities (vi) abatement of industrial pollution etc. The Central Pollution Control Board (CPCB) has issued a comprehensive set of directions under section 18 (1) (b) of Air (Prevention and Control of Pollution) Act, 1986 for implementation of 42 measures to mitigate environmental pollution in major cities. The State Pollution Control Boards have initiated steps towards implementation of these directions. In order to improve compliance with the directions, regular review meetings have been held at the level of Minister and Secretary, Environment, Forest and Climate Change, apart from review meetings by CPCB.
- (d) Based on ambient air quality monitored during 2015, no city from Rajasthan figures amongst top ten cities in the country. However, based on ambient air quality data during 2011 to 2015, five cities of Rajasthan namely Alwar, Jaipur, Jodhpur, Kota, Udaipur are identified as non-attainment cities. Appropriate directions have been issued in the matter by CPCB under Section 18(1) (b) of the Air (Prevention and Control of Pollution) Act, 1981.

## **Increase in funding for MGNREGA**

\*261. SHRI SHWAIT MALIK: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has increased funding under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in the budget for 2017-18;
- (b) the amount of funds which were sanctioned and utilized in Punjab under MGNREGA from 2015-16; and
- (c) the details of utilization of funds in the State, city-wise during the above period?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) Yes, Sir. The Budget Estimate under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for the year 2016-17 was ₹ 38,500 crore. The Budget Estimate for the year 2017-18 is ₹ 48,000 crore which reflects an increase of 24.68%.

(b) and (c) The Central funds are released to the States/UTs including Punjab on the basis of agreed to Labour Budget and taking into consideration the performance and the pace of utilization of available funds. Details of Central release and expenditure in Punjab under MGNREGS during the last year and current financial year (as on 21 .03.2017) is as under:

(₹ in crore)

Financial Year	2015-16	2016-17*
Central fund released	245.33	490.73
Expenditure	300.20	520.19

<sup>\*</sup>As on 21/03/2017.

The fund release to States/UTs is a continuous process and Central Government is committed to making funds available keeping in view the demand for work. Based on the data entry made by State Government in the Programme Management Information System (MIS), district-wise expenditure in Punjab under MGNREGS during 2015-16 and 2016-17 (as on 21.03.2017) is given in the Statement.

Statement

District-wise expenditure in Punjab under MGNREGS

(₹ in crore)

Sl. No. Districts		Expenditure	
		2015-16	2016-17*
1	2	3	4
1.	Hoshiarpur	10.29	27.59
2.	Amritsar	4.89	13.91
3.	Jalandhar	5.72	9.39
4.	Nawanshahr	8.29	17.54
5.	Barnala	10.19	14.69
5.	Bhatinda	27.91	29.41
7.	Faridkot	15.25	25.75
3.	Fatehgarh Sahib	18.82	39.28
9.	Fazilka	22.34	43.69
0.	Ferozepur	11.40	18.30
11.	Gurdaspur	8.84	11.68

## Purchase of construction material for toilets under SBM

\*262. SHRI VIVEK GUPTA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether as per the guidelines for building toilets under Swachh Bharat Mission (SBM), the material for construction needs to be purchased from Rural Sanitary Marts (RSMs) which are a part of this scheme and if so, the details thereof;
- (b) whether Government is aware of the total number of RSMs in the country and those which are functioning;
- (c) if so, the details thereof, region-wise and if not, the reasons for the same; and
- (d) the details of items needed for building a toilet including their cost in open market and in RSMs?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI NARENDRA SINGH TOMAR): (a) As per Swachh Bharat Mission (Gramin) guidelines, beneficiaries are free to purchase material for construction of toilets from open market or Rural Sanitary Mart (RSM). However in places, where sanitary materials is not easily available

<sup>\*</sup>As on 21/03/1017.